GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1693 TO BE ANSWERED ON 10TH DECEMBER, 2025

ALLOCATION OF FORTIFIED RICE TO PUNJAB

1693. SHRI MALVINDER SINGH KANG:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the allocation of fortified rice to Punjab State under National Food Security Act (NFSA) and PM-POSHAN, year-wise;
- (b) the number of beneficiaries receiving fortified rice in the Punjab State;
- (c) whether any quality-testing issues or consumer complaints have been reported and if so, the details thereof; and
- (d) the steps taken by the Government to improve nutritional quality and monitoring of fortified rice distributed in Punjab State?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a)& (b): Currently, no rice is allocated to Punjab under Targeted Public Distribution System (TPDS). The details of allocation of fortified rice to Punjab under Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) in last three years are as below:

Financial Year	Allocation (MTs)
2025-26	15194.00
2024-25	21002.14
2023-24	21078.61

Under PM-POSHAN, 15,58,309 nos. of children approved by the Program Approval Board (PAB) of the Department of School Education & Literacy for F.Y. 2025-26 are receiving the midday meals, including fortified rice.

(c) & (d): As and when complaints related to Public Distribution System (PDS) are received in this Department from any source, they are sent to State/UT Governments concerned for inquiry and appropriate action. Further, the Department of Food and Public Distribution has formulated and issued a quality control manual to uniformly maintain the quality standards of food grains from procurement to its distribution to the eligible beneficiaries through various social security programmes of Govt. of India.
